

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4602
ANSWERED ON:21.02.2014
NOMADIC TRIBES COMMUNITIES
Ram Shri Purnmasi

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of the schemes being implemented for the welfare of nomadic tribes/communities in the country;
- (b) the details of the Non-Governmental Organizations (NGOs) involved in implementation of these schemes;
- (c) whether the Government proposes to formulate any action plan to provide housing and other Government facilities to these people; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (d): There are no schemes being implemented exclusively for the welfare of nomadic tribes/ communities. Nomadic tribes/ Communities notified as Scheduled Tribes, Scheduled Castes and Other Backward Classes are eligible for the benefits of all schemes being implemented for the welfare of Scheduled Tribes, Scheduled Castes and Other Backward Classes. Further, as per the information received from the Ministry of Social Justice & Empowerment, who are dealing with the subject matter of Nomadic Tribes, the following interventions have recently been approved:-

- (i) The establishment of a National Commission for Denotified, Nomadic & Semi-Nomadic Tribes for a period of three years; and
- (ii) Framing of an appropriate scheme for grant of pre and post-matric scholarships and construction of hostels for students belonging to such Denotified, Nomadic and Semi-Nomadic Tribes not included in the Scheduled Castes and the Scheduled Tribes and Other Backward Classes after following the requisite process including appraisal by the Expenditure Finance Committee.